

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4466  
ANSWERED ON:08.05.2007  
HUMAN TRAFFICKING  
Pateriya Smt. Neeta

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a number of travel agents are involved in human trafficking in the country;
- (b) if so, the number of persons involved in human trafficking arrested in the recent past; and
- (c) the details of action taken against the persons involved in human trafficking?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI MANIKRAO HODLYA GAVIT)

(a) & (c): Such information is not maintained centrally. The National Crime Records Bureau compiles information about the number of cases registered, persons arrested etc. under the provisions of the Immoral Trafficking (Prevention) Act (ITPA); however, the data of persons arrested does not classify such persons by their professions. Moreover, `Police` and `Public Order` being State subjects as per the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for the detection, registration and investigation of crime and prosecution of the offenders.